

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5950**

TO BE ANSWERED ON THE 3RD APRIL, 2018/ CHAITRA 13, 1940 (SAKA)

INVOLVEMENT OF DELHI POLICE PERSONNEL IN CRIME

5950. DR. UDIT RAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received complaints with regard to involvement of Delhi Police personnel in crime, sexual harassment and misbehavior with the general public;

(b) if so, the details thereof and the total number of FIR registered against the said personnel and the action taken against the guilty along with the number of cases solved and pending during each of the last three years and the current year, area and crime-wise including sexual harassment;

(c) the steps taken by the Government to clear all the pending cases and ensure that such complaints are immediately investigated and action taken against the guilty police personnel; and

(d) the other measures taken by the Government to check such cases in future including sensitisation programmes for police personnel?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) and (b): Year-wise District-wise details of complaints received against Delhi Police personnel, criminal cases registered, number of cases charge-sheeted and number of personnel convicted are at Annexure. During the last three years and the current year (upto 15.3.2018), punishment has been awarded and departmental action initiated against 1568 Delhi Police personnel.

(c): Delhi Police has reported that all complaints received are enquired

into and action is accordingly initiated against the police personnel against whom allegations leveled in the complaints are substantiated during enquiry. Further, investigation of cases registered against police personnel are conducted under the close supervision of senior officers and all out efforts are made to finalize the investigation of the cases at the earliest.

(d): Measures taken by Delhi Police to prevent incidence of corruption or any other complaint against police personnel, inter-alia include, functioning of Vigilance Branch headed by Spl. CP/Vigilance, operationalization of Public Grievances Cells in each District, deterrent action including suspension/ transferring to non-sensitive units/ initiating disciplinary action for major/minor penalty/ registering criminal cases against policemen found involved in malpractices etc., accessibility of senior officers to the general public, toll free anti-corruption helpline No. 1064/ P.O. Box No.171 for reporting complaints against corrupt policemen, regular briefing / instructing staff at various levels to refrain from indulging in corrupt activities, functioning of single window system at PHQ for monitoring and tracking complaints, advertisement in mass media encouraging people to report misdeeds of police personnel, making sensitization programmes in various aspects like human behavior, crime and sexual harassment part of the curriculum of basic & promotional training of Delhi Police.

ANNEXURE 1/4
L.S.US.Q.NO.5950 FOR 03.04.2018

Year-wise District-wise details of complaints received against Delhi Police personnel / officers, criminal cases registered, number of cases charge-sheeted and number of personnel convicted

YEAR 2015

Distt./Unit	Total No. of Complaints against Delhi Police Personnel	Number of FIR Registered	Number of Cases Charge-sheeted	Number of Police Personnel Convicted
East	922	6	5	0
North-East	3281	10	4	0
Shahdara	0	6	5	0
South	1260	4	3	0
South-East	1331	0	0	0
West	528	1	0	0
Outer	0	10	8	0
Dwarka	1370	4	2	0
North-West	363	6	1	0
Rohini	385	12	12	0
Central	1999	2	2	0
North	1268	7	4	0
New Delhi	157	2	0	0
South-West	0	5	4	0
Sub-Total District	12864	75	50	0
Railway	8	0	0	0
Metro	8	2	0	0
Crime	192	0	0	0
IGIA	12	0	0	0
Spl. Cell	11	0	0	0
Vigilance	838	1	0	0
Other Units	671	0	0	0
Sub-Total Unit	1740	3	0	0
Grand Total	14604	78	50	0

YEAR 2016

Distt./Unit	Total No. of Complaints against Delhi Police Personnel	Number of FIR Registered	Number of Cases Charge- sheeted	Number of Police Personnel Convicted
East	703	3	1	0
North-East	2375	9	0	0
Shahdara	0	2	1	0
South	1496	8	4	0
South-East	1070	2	1	0
West	721	4	3	0
Outer	0	12	6	0
Dwarka	1407	4	2	0
North-West	608	8	3	0
Rohini	322	9	7	1
Central	1884	2	1	0
North	1123	10	4	0
New Delhi	209	2	0	0
South-West	0	4	4	0
Sub-Total District	11918	79	37	1
Railway	7	0	0	0
Metro	7	0	0	0
Crime	217	3	0	0
IGIA	20	0	0	0
Spl. Cell	15	0	0	0
Vigilance	404	5	0	0
Other Units	803	0	0	0
Sub-Total Unit	1473	8	0	0
Grand Total	13391	87	37	1

ANNEXURE 3/4
L.S.US.Q.NO.5950 FOR 03.04.2018

YEAR 2017

Distt./Unit	Total No. of Complaints against Delhi Police Personnel	Number of FIR Registered	Number of Cases Charge-sheeted	Number of Police Personnel Convicted
East	922	3	1	0
North-East	1780	4	1	0
Shahdara	1127	2	0	0
South	1013	4	1	0
South-East	1084	0	0	0
West	632	4	0	0
Outer	894	7	2	0
Dwarka	1130	3	2	0
North-West	1065	6	1	0
Rohini	248	8	5	0
Central	1519	2	0	0
North	1405	9	5	0
New Delhi	206	5	0	0
South-West	45	2	1	0
Sub-Total District	13070	59	19	0
Railway	16	0	0	0
Metro	20	0	0	0
Crime	207	1	1	0
IGIA	18	0	0	0
Spl. Cell	18	0	0	0
Vigilance	241	0	0	0
Other Units	1019	0	0	0
Sub-Total Unit	1539	1	1	0
Grand Total	14609	60	20	0

YEAR 2018 (upto 15.03.2018)

Distt./Unit	Total No. of Complaints against Delhi Police Personnel	Number of FIR Registered	Number of Cases Charge-sheeted	Number of Police Personnel Convicted
East	251	0	0	0
North-East	273	1	0	0
Shahdara	154	1	0	0
South	142	2	0	0
South-East	200	1	0	0
West	83	0	0	0
Outer	173	0	0	0
Dwarka	63	0	0	0
North-West	367	0	0	0
Rohini	60	0	0	0
Central	383	0	0	0
North	190	1	0	0
New Delhi	29	2	0	0
South-West	21	0	0	0
Sub-Total District	2389	8	0	0
Railway	2	0	0	0
Metro	11	0	0	0
Crime	34	0	0	0
IGIA	1	0	0	0
Spl. Cell	8	0	0	0
Vigilance	67	0	0	0
Other Units	163	0	0	0
Sub-Total Unit	286	0	0	0
Grand Total	2675	8	0	0
